

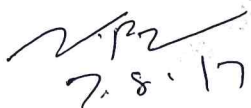
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 88/17 in CP No.27/ 2017 (Old File No.Sl. No.1/FR 2016)	-	Hearing	2(41)	BDI India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	K. VENKATRAMAN, 4128081)	Counsel for Petitioner	 7.8.17
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PCS for petitioner is present. Heard the PCS.

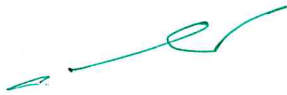
IA 88/17 is taken up today for hearing. Heard the counsel for petitioner in IA 88/17. This application is filed to condone the delay of 92 days in filing the petition under Section 2(41) of Companies Act, 2013 for change of financial year of the Company.

We have gone through the contents of the application for condonation of delay. It is stated that the Directors are residing in USA. Hence, there was a delay.

In the circumstances, we are bound to condone the delay.

In the result, delay is condoned and IA No.88/2017 is allowed, vide separate orders,

List it for consideration on 18.08.2017.


MEMBER (J)


MEMBER (T)